

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 287 of 2017

IN THE MATTER OF:

Hounslow Builders Pvt. Ltd.

...Appellant

Versus

M/s. Lakshmi Steels

...Respondent

Present:

For Appellant : **Ms. Aakanksha Nehra, Advocate**

For Respondent : **Shri Naman Tandon, Shri Gaurav and Shri
Dharmender, Advocates**

ORDER

14.12.2017 Ms. Aakanksha Nehra, learned counsel for the appellant submits that she has been instructed to withdraw the appeal.

In view of the prayer made on behalf of the appellant, we allow the appellant to withdraw the appeal, but without any liberty to challenge the same very impugned order before the Appellate Tribunal. The appeal is dismissed as withdrawn.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)